

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01014/2019

Jabalpur, this Monday, the 13th day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Munnakkalal, S/o Shri Kishanlal Aged about 56 years, Store Khalasi, Tehsil Itarsi, District Hoshangabad (M.P.) -Applicant (By Advocate -**Shri Amardeep Gupta**)

V e r s u s

1. Union of India, Through General Manager West Central Railway, Opposite Indira Market Jabalpur (M.P.) 482001
2. Divisional Railway Manager, Bhopal Division West Central Railway Habibganj Railway Station Bhopal (M.P.) 462001
3. Senior Divisional Electrical Engineer (T.R.O.) Bhopal Division West Central Railway Habibganj Railway Station Bhopal (M.P.) 462001 - **Respondents**

O R D E R (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant prays to withdraw this Original Application with liberty to avail alternative remedy.

2. Prayer allowed.
3. Accordingly, this O.A. is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member